

Sixteenth Loksabha

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Title: Regarding the development of Taal area in Munger.

श्रीमती वीणा देवी (मुंगेर): उपाध्यक्ष महोदय, आपने मुझे बोलने के लिए मौका दिया, इसके लिए मैं आपका धन्यवाद करती हूँ।

हमारे बिहार में एक ही मामला है, वहां जो टाल क्षेत्र है, यह क्षेत्र पूरे देश को दाल खिलाता है। अभी तीन-चार दिन पहले ही हम लोग प्रधानमंत्री जी तथा नितिन गडकरी जी से मिले हैं। हमारी सरकार 'सबका साथ - सबका विकास' के साथ काम कर रही है। आपके माध्यम से हम कहना चाहते हैं कि सरकार हमारे टाल क्षेत्र का विकास कर दें। धन्यवाद।

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 3 p.m.

13 34 hours

The Lok Sabha then adjourned till Fifteen of the Clock.

15 02hrs

The Lok Sabha re-assembled at Two Minutes

past Fifteen of the Clock.

(Hon. Deputy Speaker in the Chair)

HON. DEPUTY SPEAKER: Hon. Members, the matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under rule 377 today and are desirous of laying them, may personally hand over the text of the matter at the Table of the House within 20 minutes.

Only those matters shall be treated as laid for which text of the matter has been received at the Table within stipulated time. The rest will be treated as lapsed.